

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 53 of 2017

Dated: 25th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Alaknanda Hydro Power Co. Ltd. Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1
Ms. Gargi Srivastava for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **27.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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